Foodgrains under SGRY to Maharashtra

1598. SHRI EKANATH K. THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Maharashtra Government has requested the Central Government to fix the rates of foodgrains to be sold/distributed under the Sampoorna Gramin Rozgar Yojana to people below the poverty line;

(b) whether similar requests have also been received from other State Governments; and

(c) if so, what is Government's decision thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) Yes, Sir.

(b) No such requests have been received from other State Governments.

(c) According to the guidelines of Sampoorna Grameen Rozgar Yojana, the rate of foodgrains cannot be lower than the BPL rate.

Issue of sanction order for IWDP proposals of Madhya Pradesh

†1599. SHRI P. K. MAHESHWARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Project Sanction Committee set-up in 2002-03 had granted its sanction to the proposals received for the nine districts of Madhya Pradesh under Integrated Waste Land Development Programme but no orders have so far been issued in this regard;

(b) if so, the details thereof, and

(c) by when Government would issue the sanction order?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A NARENDRA): (a) to (c) No new projects were sanctioned in 2002-03 in view of the impending revision of the existing guidelines for watershed development to incorporate provisions for empowerment of Panchayati Raj Institutions (PRIs) in the implementation of watershed programmes in pursuance of the 73rd Constitution (Amendment) Act. The guidelines for watershed development were revised as "Guidelines for Hariyali" with effect

[†]Original notice of the question was received in Hindi.



RAJYA SABHA

[18 August, 2004]

from 1.4.2003. Thereafter, 16 new IWDP projects were sanctioned to Madhya Pradesh State under the guidelines for Hariyali including projects in 14 districts from 2002-03 priority list. Orders for sanction and release of first instalment in respect of 13 districts were issued on 30.7.2003 and in respect of 3 more districts on 17.12.2003. List of district-wise projects sanctioned, total project area, total project cost and amount of first instalment released is given in Statement.

Statement

LIST OF NEW WATERSHED DEVELOPMENT PROJECTS The Integrated Wastelands Development Programme (IWDP)

During 2003-04 (Under Hariyali Guidelines) (Rs. in lakh) SI. Name of Area Project Central amount No. (in ha.) share Released Project/ Cost (Rs. in District lakh) Rajgarh-ll 5000 300.00 275.00 41.25 1. 41.25 2. Ujjain-lll 5000 300.00 275.00 3. Seoni-ll 5000 300.00 275.00 41.25 Sagar-ll 300.00 4. 5000 275.00 41.25 Datia-ll 5000 300.00 275.00 41.25 5. Tikamgarh 5000 300.00 275.00 41.25 6. 7. Morena-I 5000 300.00 275.00 41.25 300.00 275.00 41.25 8. Neemuch-III 5000 9. Satna 5000 300.00 275.00 41.25 300.00 41.25 10. Balaghat-I 5000 275.00 Khargone-I 5000 300.00 275.00 41.25 11. 12. Guna-IV 5000 300.00 275.00 41.25 720.00 99.00 13. Raisen-ll 12000 660.00 14. Bhopal (Rural) 5000 300.00 275.00 41.25 Shivpuri 5000 300.00 275.00 41.25 16. 16: Mandla 5000 300.00 275.00 41.25 SUB-tOTAL 87000 5220.00 4785.00 717.75

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